

(Rampur-Rudrapur road) and NH-24 (Bareilly-Sitapur road) were in damaged condition since the envisaged development works could not take off due to various reasons such as non-response to the tender, delays in land acquisition forest clearance and backing out by the contractors etc. However, efforts have already been taken to maintain these National Highways in traffic worthy condition.

Samaritan Law to help injured persons

888. SHRI K. RAHMAN KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is considering to bring a Samaritan Law to encourage and help the citizen to protect an injured person in the road accidents;

(b) what are the other steps initiated by Government to reduce the road accident in the country; and

(c) how many persons were killed and injured in India during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) A Public Interest Litigation (PIL) was filed by a Non Governmental Organization (NGO) in Hon'ble Supreme Court of India praying Hon'ble Court to issue necessary directions to Government of India to frame guidelines in respect of Good Samaritans for protecting those who help accidents victims from legal hassles in exercise of its powers under Article 32 and Article 142 of the Constitution of India. The Supreme Court *vide* its order dated 29.10.2014 has directed the Ministry of Road Transport and Highways and Ministry of Law and Justice to issue the requisite guidelines in consultation with each other within three months from the date of order. Accordingly, the Ministry of Road Transport and Highways is in the process of issue of guidelines.

(b) The Ministry has also taken the following steps to minimize road accidents in the country:

- (i) The Government has formulated a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. The Ministry

has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees.

- (iii) The Ministry has adopted a multi pronged strategy to address the issue of road safety based on four E's of Road Safety viz. (1) Education, (2) Enforcement, (3) Engineering (roads as well as vehicles) and (4) Emergency care.
- (iv) Road safety has been made an integral part of road design at the planning stage.
- (v) Road Safety Audit of selected stretches of National Highways/ Expressways.
- (vi) Establishment of model driving training institutes and automated Inspection and Certification Centres.
- (vii) Tightening of safety standards of vehicles like helmets, seat belts, power-steering, rear view mirror, mandating of airbags, anti-lock brake system, speed governors for transport vehicles etc.
- (viii) Publicity and advocacy campaigns on road safety awareness.

(c) Transport Research Wing of Ministry of Road Transport and Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). As per this data, the number of persons killed and injured in India during last three years (2011 to 2013) is as under :

Year	No. of persons killed	No. of persons injured
2011	142485	511394
2012	138258	509667
2013	137572	494893

Stuck highway projects

889. DR. K.P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether close to 189 highway projects involving investment of around ₹ 1,80,000 crore are stuck due to problems of land acquisition, delays in forest and environment clearance, non transfer of defence land and hurdles in rail over-bridges;

(b) if so, the details thereof;